



**Government of Jammu and Kashmir**  
**Housing and Urban Development Department**  
**Civil Secretariat, Jammu/Srinagar**  
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**Notification**  
Srinagar, the 27<sup>th</sup> May, 2019.

**SRO 323**.-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Umar Azhar Kakroo S/o Shri Jan Mohammad Kakroo R/o Kanli Bagh, Baramulla, Member Ward No. **14** of Municipal Council, Baramulla to have been declared as elected President of the Municipal Council, Baramulla, w.e.f. 10.11.2018.

*By order of the Government of Jammu and Kashmir.*

Sd/-

**(Dheeraj Gupta)**

Principal Secretary to Government  
Housing & Urban Dev. Department.

Dated: **27** .05.2019

**N0:-HUD/LSG/ULBK/258/2018**

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Baramulla.
7. Director, Urban Local Bodies, Kashmir.
8. Government Press, Srinagar, for publication, in the extra-ordinary issue of the Government Gazette.
9. Private Secretary to Principal Secretary, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Council, Baramulla.
12. Master file/Stock file.

**(Syed Nazir Ahmad)**

Under Secretary to Government  
Housing and Urban Dev. Department.